

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

IN

Original Application no. 71/2021

Applicant :: National Green Tribunal Southern Zone
(Suo Motu by Court)

Vs

Respondent(s) :: The Chief Secretary, Government of Kerala and
9 others

**REPORT FILED BY THE ENVIRONMENTAL ENGINEER,
REGIONAL OFFICE, ERNAKULAM FOR AND ON BEHALF OF THE
KERALA STATE POLLUTION CONTROL BOARD**

Adv. Rema Smrithi.

ADDITIONAL STANDING COUNSEL FOR THE RESPONDENT:

- Furnace oil pumping lines are fitted with Pressure/flow switches and interlock has been installed with the furnace oil pump to shut the circuit off, in case of abnormal pressure fluctuations.
- Distribution tank is fitted with Pneumatic valves and level indicators. Interlock has been installed with the furnace oil pump to shut the circuit off, if the volumes of furnace oil level are high.
- Arrangements for shifting all pumping activities to distribution tank during pipe replacement have been taken.
- Installation work of Surveillance cameras at critical locations completed. Quantitative Risk Assessment carried out in all petroleum storage facilities within the TTPL.
- Pump performance test is carried out on a periodic basis and corresponding corrective actions taken on basis of test results.
- Floor of pumping area is concreted with appropriate slop for draining of water/FO from the premises.
- Dyke wall around FO storage tank is strengthened and made leak proof.
- Electrical circuit of the pump has been shifted to a new MCC room.
- Oil skimmer procured, training given to operating personnel and skimmer kept ready for use at all time.
- Sealing arrangements provided are replaced with new one.
- Process optimization of ETP was taken to avoid suspended solids in ETP discharge.
- Stopper is provided in gypsum separation to prevent gypsum from entering the drainage during rainy season. Drainage height has been increased.
- In house/refresher training regarding the standard operating procedures is given to all operating staffs.
- Disciplinary actions are taken against the personnel not adhering to the SOPs and safety protocols followed in TTPL.



A handwritten signature in black ink, appearing to read "Mini Mary Sam", with a horizontal line drawn through it.

Mini Mary Sam
Environmental Engineer(HG)

- Surveillance cameras are installed at critical locations.
3. An Inspection was conducted by the Board officials on 16/08/2021 at the premises of the unit and outlet. During the inspection, it was noted that online pH meters were provided at the delay pond as well as in the drain (within the premises) connecting to the discharge point. Blockage in the drain leading to the authorized outlet was found to be cleared. M/s TTPL has requested on 31/05/2021 to grant permission to enhance production to the consented capacity of 45 TPD from 30 TPD. Based on this, an inspection was conducted from District Office of the Board on 07/07/2021 and samples of treated effluent had been collected. Analysis reports of treated effluent showed that the parameters are within the prescribed limit. In light of the above, on 03.09.2021, the company was granted permission to enhance the production of Titanium Dioxide to consented capacity of 45TPD with strict compliance to conditions of installing Online pH meter in the outlet drain with a provision for automatic pH correction as well as monitoring of pH in the delay pond along with that of the drain at frequent intervals in a day, to ensure that the effluent is fully neutralized. Online pH meter was found to be installed during subsequent inspection.

All stated above are true to the best of my knowledge, information and belief.

Dated this the 16th day of February 2022



A handwritten signature in blue ink, appearing to read 'Mini Mary Sam', written over two horizontal lines.

Environmental Engineer
Kerala State Pollution Control Board

Mini Mary Sam
Environmental Engineer(HG)